

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/46/2015

Date : 21.05.2015

I

On account of creation of new Courts in the District Judge Cadre vide Government Order No.F.1(2)Nyay/2015 dated 12.05.2015 and administrative exigencies, following transfers/postings of the Judicial Officers in the District Judge Cadre, are hereby made :-

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
1.	AMAR SINGH	JUDGE, SPL.COURT FOR DACOITY CASES, DHOLPUR	ADJ NO.2, BARMER	NEW
2.	KAILASH CHAND GUPTA	ADJ NO.16, JAIPUR METROPOLITAN, JAIPUR	ADJ, SAGWARA (DUNGARPUR)	NEW
3.	RAVI PRAKASH SHARMA	SPL.JUDGE, SC/ST CASES COURT, AJMER	ADJ NO.2, NIMBAHERA (CHITTORGARH)	NEW
4.	DHIRENDRA SINGH RAJAWAT	ADJ NO.3, SIKAR	ADJ, BHAWANIMANDI (JHALAWAR)	NEW
5.	KUM. MADHVI DINKAR	P.O., RENT APPELLATE TRIBUNAL, KOTA	ADDITIONAL SESSION COURT, WOMEN ATROCITIES CASES NO.2, KOTA	NEW
6.	SATISH KUMAR VYAS	ADJ NO.2, CHITTORGARH	ADJ NO.2, ABU ROAD (SIROHI)	NEW
7.	GANESH KUMAR	ADJ NO.6, JODHPUR METROPOLITAN, JODHPUR	ADJ NO.2, TIJARA (ALWAR)	NEW
8.	AJAY KUMAR BHOJAK	ADJ NO.3, JODHPUR METROPOLITAN, JODHPUR	ADJ, JODHPUR DISTRICT	NEW
9.	JAG MOHAN SHARMA	P.O., RENT APPELLATE TRIBUNAL, JAIPUR	ADJ, PALI	NEW
10.	YOGESH KUMAR GUPTA	ADJ NO.2, ALWAR	ADJ, MERTA	NEW
11.	JAG MOHAN AGARWAL-II (ON REQUEST)	ADJ NO.3, BHARATPUR	ADDITIONAL SESSION COURT, WOMEN ATROCITIES CASES NO.2, JAIPUR METROPOLITAN	NEW
12.	MUKESH TYAGI (ON REQUEST)	ADJ, DUNGARPUR	ADJ, LAXMANGARH (ALWAR)	RAMESHWAR DAYAL ROHILA
13.	RAMESHWAR DAYAL ROHILA (ON REQUEST)	ADJ, LAXMANGARH (ALWAR)	ADJ NO.2, NAGOUR	NEW
14.	KAMAL CHHANGANI	ADJ NO.1, AJMER	PO, RENT APPELLATE TRIBUNAL, AJMER	VACANT
15.	DEEPAK PANDEY	ADJ NO.4, JAIPUR METROPOLITAN	PO, RENT APPELLATE TRIBUNAL, JAIPUR	JAG MOHAN SHARMA
16.	SOHAN LAL SHARMA (ON REQUEST)	ADJ, KEKRI (AJMER)	ADJ, KISHANGARH (AJMER)	PREM CHAND SHARMA
17.	PREM CHAND SHARMA	ADJ, KISHANGARH (AJMER)	ADJ, KEKRI (AJMER)	SOHAN LAL SHARMA

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
18.	MS. BINA JAIN (ON REQUEST)	ADJ, AKLERA (JHALAWAR)	SPL.JUDGE, SC/ST CASES COURT, JHALAWAR	ASHOK CHAUDHARY
19.	ASHOK CHAUDHARY	SPL.JUDGE, SC/ST CASES COURT, JHALAWAR	ADJ, AKLERA (JHALAWAR)	MS. BINA JAIN

II

Consequent upon promotion of following Judicial Officers from Civil Judge Cadre to Senior Civil Judge Cadre as Senior Civil Judge-Cum-ACJMs vide Govt. Order No.F.19(1)Nyay/2010 dated 21.04.2015 purely on ad-hoc basis under rule 15 of Rajasthan Judicial Service Rules, 2010, are hereby transferred/posted as Presiding Officers of the Courts shown against their names in Column No. 4 from the date of joining at their respective places:-

S. No	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	RAJENDRA SINGH JATAV	CJ & JM, BAGIDORA (BANSWARA)	SR.CJ & ACJM, MANGROL (BARAN)	NEWLY UPGRADED
2.	MANOJ MEENA	CJ & JM, NIMBAHERA (CHITTORGARH)	SR.CJ & ACJM, GHATOL (BANSWARA)	NEWLY UPGRADED

III

Due to upgradation of Civil Judge & Judicial Magistrates Courts as Senior Civil Judge-Cum-ACJM Courts vide Government Order No.F.1(1)Nyay/2014 dated 12.05.2015 and in view of administrative exigencies, following transfers/postings of the Judicial Officers in the Senior Civil Judge Cadre, are hereby made :-

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
1.	AJAY KUMAR	SR.CJ-CUM-ACJM NO.1, BIKANER	SR.CJ-CUM-ACJM, RAWATBHATA (CHITTORGARH)	NEWLY UPGRADED
2.	KADAR NATH	ADDL.SR.CJ-CUM-ACJM NO.1, BHARATPUR	SR.CJ-CUM-ACJM, NOKHA (BIKANER)	NEWLY UPGRADED
3.	DR. MANOJ KUMAR SONI	ADDL. SR.CJ-Cum-ACJM NO.3, KOTA	SR.CJ-CUM-ACJM, RINGUS (SIKAR)	NEWLY UPGRADED
4.	MADHU SUDAN RAI	SR. CJ-Cum-ACJM NO.3, ALWAR	SR.CJ-CUM-ACJM, NAGAR (BHARATPUR)	NEWLY UPGRADED
5.	SHAILESH JARIA	ADDL. SR.CJ-Cum-ACJM NO.1, AJMER	SR.CJ-CUM-ACJM, PADAMPUR (GANGANAGAR)	NEWLY UPGRADED
6.	NIHAL CHAND	Addl. Sr. CJ-Cum-ACJM NO.15, JAIPUR METROPOLITAN, JAIPUR	SR.CJ-CUM-ACJM, DUNGARGARH (BIKANER)	NEWLY UPGRADED
7.	MS. RENU SRIVASTAVA	ADDL. SR.CJ-Cum-ACJM NO.1, ALWAR	SR.CJ-CUM-ACJM, LAXMANGARH (SIKAR)	NEWLY UPGRADED

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
8.	PAWAN KUMAR AGARWAL	ADDL. SR. CJ-Cum-ACMM NO.1, JODHPUR METROPOLITAN	ADDL. SR.CJ-CUM-ACJM NO.2, KISHANGARH (AJMER)	BHANU KUMAR
9.	SHIV KUMAR-I	ADDL. SR. CJ-Cum-ACMM NO.4, JODHPUR METROPOLITAN	SR.CJ-CUM-ACJM, DEGANA (MERTA)	NEWLY UPGRADED
10.	BHANU KUMAR	ADDL. SR.CJ-Cum-ACJM NO.2, KISHANGARH (AJMER)	SR.CJ-CUM-ACJM, DEOGARH (RAJSAMAND)	NEWLY UPGRADED
11.	PANKAJ BANSAL	Addl. Sr. CJ-Cum-ACMM NO.21, JAIPUR METROPOLITAN HQ. AT SANGANER	SR.CJ-CUM-ACJM, SADULSHAHAR (GANGANAGAR)	NEWLY UPGRADED
12.	MAHAVIR PRASAD GUPTA	ADDL. SR.CJ-Cum-ACJM, JHALAWAR	SR.CJ-CUM-ACJM, MAKRANA(MERTA)	RISHI KUMAR
13.	MS. KUNTAL JAIN	ADDL. SR.CJ-Cum-ACJM NO.1, KOTA	SR.CJ-CUM-ACJM, DUDU (JAIPUR DISTRICT)	NEWLY UPGRADED
14.	MS. DIKSHA	Sr.CJ-Cum-ACJM, FATEHPUR (SIKAR)	ADDL. SR.CJ-CUM-ACJM, KARAUJI	SMT. REKHA CHAUDHARY
15.	SMT. REKHA CHAUDHARY	ADDL. SR.CJ-Cum-ACJM, KARAUJI	SR.CJ-CUM-ACJM, FATEHPUR (SIKAR)	MS. DIKSHA
16.	RISHI KUMAR (ON REQUEST)	Sr.CJ-Cum-ACJM, MAKRANA(MERTA)	SR.CJ-CUM-ACJM, LOONKARANSAR (BIKANER)	NEWLY UPGRADED
17.	RAKESH KATARA (ON REQUEST)	ADDL.Sr.CJ-Cum-ACMM NO.5, JODHPUR METROPOLITAN	SR.CJ-CUM-ACJM, CHOMAHALA (JHALAWAR)	NEWLY UPGRADED
18.	PRADEEP KUMAR MODI (ON REQUEST)	SR.CJ-Cum-ACJM, BARAN	SR.CJ-CUM-ACJM, NADBAI (BHARATPUR)	NEWLY UPGRADED

IV

Due to upgradation of Civil Judge and Judicial Magistrates Courts in the Senior Civil Judge-Cum-ACJM Courts Cadre vide Government Order No.F.1(1)Nyay/2014 dated 12.05.2015 and in view of administrative exigencies, following transfers/postings of the Judicial Officers in the Civil Judge Cadre, are hereby made :-

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
1.	SUMARATH LAL MEENA	CJ & JM, GHATOL (BANSWARA)	ACJ & MM NO.35, JAIPUR METROPOLITAN HQ. AT AMER	NEW
2.	MS. ANJU SACHAN	CJ & JM, CHHIPABAROD (BARAN)	CJ & JM, SIWANA (BALOTRA)	VACANT
3.	MS. AJANTA AGARWAL (ON REQUEST)	CJ & JM, NADBAI (BHARATPUR)	ACJ & MM NO.22, JAIPUR METROPOLITAN	VACANT
4.	SANTOSH KUMAR MEENA	CJ & JM, NAGAR (BHARATPUR)	CJ & JM, DOONI (TONK)	NEW
5.	MUNESH CHAND YADAV	CJ & JM, NOKHA (BIKANER)	CJ & JM, WEIR (BHARATPUR)	VACANT

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
6.	ASHUTOSH GOSINHA	CJ & JM, DUNGARGARH (BIKANER)	CJ & JM, GANGRAR (CHITTORGARH)	VACANT
7.	PARVEZ AHMED	CJ & JM, LOONKARANSAR (BIKANER)	CJ & JM, PACHPADRA (BARMER)	NEW
8.	VINOD KUMAR SHARMA	CJ & JM, RAWATBHATA (CHITTORGARH)	CJ & JM, KOTKASIM (ALWAR)	NEW
9.	SMT. ANAMIKA SARAN	CJ & JM, PADAMPUR (GANGANAGAR)	SPL. JM(N.I. ACT CASES) COURT NO.2, BIKANER	RAHUL CHAUDHARY
10.	SURESH KUMAR-II	CJ & JM, SADULSHAHR (GANGANAGAR)	CJ & JM, KOTRI (BHILWARA)	VACANT
11.	MS. INDU UJWAL	CJ & JM, DUDU(JAIPUR DISTRICT)	CJ & JM, BIJAYNAGAR (AJMER)	VACANT
12.	MUKESH KUMAR (ON REQUEST)	CJ & JM, CHOMAHALA (JHALAWAR)	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT NO.3, BIKANER	NEW
13.	YOGESH CHAND YADAV	CJ & JM, SANGOD (KOTA)	CJ & JM, ASIND (BHILWARA)	SMT. TOSHITA MALANI
14.	MAHENDRA KUMAR GOYAL	CJ & JM, DEGANA (MERTA)	CJ & JM, RAMGARH (ALWAR)	VACANT
15.	VAIBHAV KUMAR TAILOR	CJ & JM, DEOGARH (RAJSAMAND)	CJ & JM, BAGIDORA (BANSWARA)	RAJENDRA SINGH JATAV
16.	MS. SAROJ MEENA	CJ & JM, RINGUS (SIKAR)	CJ & JM UDAIPURWATI (JHUNJHUNU)	VACANT
17.	PREM PRAKASH	CJ & JM, LAXMANGARH (SIKAR)	CJ(JD)-JM, SRIMAHAVEERJI (KARALI)	VACANT
18.	MS. JYOTI KUMARI SONI	CJ & JM, SHEOGANJ (SIROHI)	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT, CHITTORGARH	NEW
19.	POONAM MEENA	ACJ & JM NO.2, AJMER	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT	NEW
20.	DIMPLE JANDEL	ACJ & JM NO.4, AJMER	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT NO.3, AJMER	NEW
21.	UMESH VEER	ACJ & JM NO.2, BEAWAR (AJMER)	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT, BEAWAR	NEW
22.	MANISH HARJAI	ACJ & JM NO.3, ALWAR	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT NO.2, ALWAR	NEW
23.	RAJAN KHATRI	ACJ & JM NO.1 (NORTH), UDAIPUR	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT NO.3, UDAIPUR	NEW

S. No.	Name of Officer SARVA SHRI/MS.:	From	TO	Vice SARVA SHRI/MS.:
24.	NUKESH BHAGORA	SPL.JM (N.I. ACT CASES) COURT NO.1, UDAIPUR	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT NO.5, UDAIPUR	NEW
25.	NARENDRA MEENA	CJ & JM, PALI	SPL. JUDICIAL MAGISTRATE (N.I. ACT CASES) COURT, PALI	NEW
26.	SMT. TOSHITA MALANI (ON REQUEST)	CJ & JM, ASIND (BHILWARA)	CJ & JM, NAWA (MERTA)	VACANT

NOTE:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officer transferred on his/her own request shall not be entitled to claim transfer allowance and joining time.
3. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

BY ORDER,


21/5/15
REGISTRAR GENERAL

Date : 21.05.2015

No.Esst.B2(v)1/2015/8338

Copy forwarded to the following for information and necessary action :-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur
 - 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
 - 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
 - 4.The Secretary, Lokayukta, Sachivalaya, Jaipur.
 - 5.The Accountant General, Rajasthan, Jaipur.
 - 6.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (FBI)/ Rajasthan High Court, Jodhpur.
 - 7.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 - 8.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
 - 9.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 - 10.The Director, Rajasthan State Judicial Academy, Jodhpur.
 - 11.All the District & Sessions Judges/PO. all tribunals.
 - 12.Concerned Officers/Courts/Posts/Treasury Officers.
 - 13.P.S. to All Hon'ble Judges at Jodhpur.
 - 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


21/5/15
REGISTRAR GENERAL